

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3974
TO BE ANSWERED ON 27/03/2026

MGNREGA AND VB-G RAM G ALLOCATIONS

3974 Shri Tiruchi Siva:

Will the Minister of Rural Development be pleased to state:

- (a) rationale for the massive decrease in MGNREGA budgetary allocation in Budget 2026-27, which may not be enough to pay States their dues;
- (b) details of the amount due to various States under MGNREGA and the rationale for the same;
- (c) whether Government has taken note of criticisms that the current budgetary allocation of Viksit Bharat—Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB—G RAM G) is not sufficient for the increased number of days and will only cover 52 days of employment;
- (d) if so, rationale for such an allocation; and
- (e) potential timeline for States being informed about their share of the funding of VBGRAMG?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) to (e): The provision of funds amounting to Rs. 30,000 crore has been made under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) for the year 2026-27. It is stated here that the Central government is committed to releasing admissible pending liabilities to the States as per established procedures. This is expected to meet the financial commitments under Mahatma Gandhi NREGS till the Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission Gramin (VB-G RAM G) Act commences.

With regard to amount due to various States under scheme, it is stated that fund release to States/UTs is a continuous process under the Mahatma Gandhi NREGS, and the Central Government is committed to making funds available, keeping in view the demand for work on the ground. State/Union Territory (UT)-wise details of pending liabilities for Wage, Material and Admin component under Mahatma Gandhi NREGS as on 20.03.2026 are given at Annexure.

Apart from the allocation of the amount of Rs. 30,000 crore for Mahatma Gandhi NREGS, a Central share provision of Rs. 95,692.31 crore has also been made for the Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin), in FY 2026-27 representing the largest allocation ever for rural employment programme at Budget Estimate Stage. With the likely inclusion of the corresponding estimated State share, the total programme outlay is likely to exceed Rs.1.51 lakh crore, which is expected to significantly accelerate rural transformation, large-scale employment generation and income enhancement in rural areas.

As per Sub-section (5) of the Section 4 of the VB-G RAM G Act, the Central Government shall determine the State-wise normative allocation for each state based on objective parameters as may be prescribed by the Central Government. Since, the Act is yet to commence, rules regarding normative allocation based on objective parameters have not been finalised.

Annexure referred in reply to parts (a) to (e) of Rajya Sabha Unstarred Question No. 3974 dated 27.03.2026.

State/Union Territory (UT)-wise details of pending liabilities for Wage, Material and Admin component under Mahatma Gandhi NREGS as on 20.03.2026 (Rs. in crores)				
Sl. No.	States/ UTs	Wage	Material	Admin
1	Andhra Pradesh	435.09	2039.63	58.93
2	Arunachal Pradesh	173.75	32.78	0.00
3	Assam	236.15	385.16	90.34
4	Bihar	876.27	1677.47	125.94
5	Chhattisgarh	727.30	72.84	17.15
6	Goa	0.1814	0.66	0.00
7	Gujarat	120.37	44.90	18.40
8	Haryana	19.24	29.15	0.00
9	Himachal Pradesh	87.23	13.14	2.12
10	Jammu and Kashmir	218.16	249.76	0.00
11	Jharkhand	464.98	280.09	8.15
12	Karnataka	301.04	834.68	29.44
13	Kerala	431.93	304.60	39.65
14	Ladakh	0.92	8.57	0.82
15	Madhya Pradesh	690.30	519.02	51.68
16	Maharashtra	619.17	330.15	30.08
17	Manipur	159.36	358.40	3.28
18	Meghalaya	209.45	233.01	0.00
19	Mizoram	82.70	-23.91	0.67
20	Nagaland	44.12	112.21	1.04
21	Odisha	513.81	220.70	0.00
22	Punjab	90.72	150.41	0.37
23	Rajasthan	906.99	240.03	0.00
24	Sikkim	3.35	8.44	0.00
25	Tamil Nadu	675.73	649.21	15.79
26	Telangana	357.69	343.99	0.00
27	Tripura	24.82	112.29	8.36
28	Uttar Pradesh	1047.06	1983.32	140.65
29	Uttarakhand	98.16	46.57	0.55
30	West Bengal	*	*	*
31	Andaman and Nicobar	0.04	0.27	0.00
32	Dadra & Nagar Haveli Daman & Diu	0.69	0.02	0.00
33	Lakshadweep	0.00	0.00	0.00
34	Puducherry	0.08	0.45	0.94

*The proposal for upward revision of the Labour Budget for FY 2021-22 for the State of West Bengal was not approved by the Empowered Committee, National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Department of Rural Development due to non-compliance with the directives issued by this Department. Subsequently, the release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was also stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State.

As per NREGASoft, the pending liability pertaining to the State of West Bengal (as on 08.03.2022) stands at ₹3082.52 crore, comprising ₹1457.22 crore under the Wage component, ₹1607.68 crore under the material component, and ₹17.62 crore under the administrative component. The admissibility of this liability is subject to verification by the Central Government.
